

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

RA 282/2016 in
OA 2229/2009
MA 3588/2016

New Delhi, this the 5th day of December, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Union of India through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan, New Delhi
2. The Director General
Doordarshan, Doordarshan Bhawan,
Mandi House, New Delhi
3. The Director General
Directorate General
All India Radio, Akashvani Bhawan,
New Delhi
4. Programme Staff Association of AIR & DD
Through Mr. R. Srivasan (General Secretary)
Room No.406, Akashvani Bhawan
Parliament Street, New Delhi
5. Smt. Suman Sanjay Aggarwal, PEX
W/o Shri Sanjay Aggarwal
R/o AB-402, Mayank Mansion
Plot No.21, Sector – 6, Dwarka
New Delhi
6. Shri Sanjay Aggarwal
R/o AB-402, Mayank Mansion
Plot No.21, Sector-6, Dwarka
New Delhi
7. Shri Pramod Kumar, PEX
S/o Shri M.P. Vats
R/o A-196/197, Weaver's Colony
Ashok Vihar IV, Delhi-52
8. Shri Rajeev Dubey
S/o Shri D.S. Dubey
R/o Flat No.2594, Sector D2, Vasant Kunj
Delhi

9. Shri G. Nageswar Reddy
S/o Shri G. Srirama Reddy,
All India Radio, Anantpur (AP)
10. Shri Praveen Chand
S/o Shri Mahabir Singh
Promotion Programme Executive (I/C)
In the office of SD, AIR, Delhi
R/o E-1503, Netaji Nagar,
New Delhi
11. Shri Vinod Kumar
S/o Shri R.K. Sharma
R/o C-617, Sarojini Nagar,
New Delhi
12. Shri Pankaj Pati Pathak
S/o Late Shri S.L. Pathak
R/o A-403, Merabai CGHS, Shri Krishna Apartments,
Plot No.10, Sector-5, Dwarka,
New Delhi-75
13. Shri Shilini Mittal S/o Shri Avinash Mittal
R/o C-404, Pavitra Apartments,
Vasundhara Enclave, Delhi
14. Shri T. Arunan
Transmission Executive in the office of
All India Radio, Hyderabad
15. Shri S. Annamalai Pandian
Transmission Executive,
All India Radio, Chennai
16. Shri Avik Kukherjee S/o Shri S.K. Mukherjee
R/o A-504, Prasar Kunj,
Sector Pi, Greater Noida (UP)
17. Shri Mobin Ahmed Khan
S/o Shri Abdul Latif Khan
R/o B-107/2, IV Floor, Shaheen Bagh
Jamia Nagar, New Delhi
18. Shri Ashok Kumar Ojha
S/o Prf. B. Ojha
R/o 61-A, Arawali Apartments,
Noida (UP)
19. Shri Jagmohan Rathi
S/o Shri M.S. Rathi
R/o SJ-13, Shastri Nagar,
Ghaziabad

20. Shri Dalip Kumar
S/o Shri Mahhakant Jha
R/o H 43-A, Sector 22,
Noida (UP) ... Respondents

AND

IN THE MATTER OF:

1. Programme Staff Association of AIR & DD
Through Mr. Dashrath Prasad
(Executive Vice President)
Room No.406, Akashvani Bhawan
Parliament Street, New DelhiRespondent No.4
Review Applicants

Versus

1. Girish Chander Dabral
S/o Late Shri J.R. Dabral
Working as Production Assistant in the Office of
Doordarshan Kendra, Delhi
2. Ranjeet Kumar Verma
S/o Shri N.P. Verma
Working as Production Assistant in the Office of CPC,
Doordarshan Kendra, New Delhi
3. Sanjeev Soni
S/o Late Shri P.N. Soni
Working as Production Assistant in the Office of CPC,
Doordarshan Kendra, New Delhi
4. Manoj Mathur
S/o Shri P.N. Mathur
Working as Production Assistant in the Office of
Doordarshan Kendra, Delhi
5. Narrotam Prasad
S/o Shri Kirpa Ram
Working as Production Assistant in the Office of
Doordarshan Kendra, Delhi
6. Pradeep Kumar Agnihotri
S/o Shri T.S. Agnihotri
Working as Production Assistant in the Office of
Doordarshan Kendra, Delhi
7. Tribhuwan Prasad Rai
S/o Shri Shiv Nath Rai
Working as Production Assistant in the Office of DG,
Doordarshan Kendra, Mandi House, New Delhi
8. M.S. Dhapola

S/o Shri U.S. Dhapola
Working as Production Assistant in the Office of DG,
Doordarshan Kendra, Mandi House,
New Delhi

9. Dharminder Khosla
S/o Late Shri R.S. Khosla
Working as Production Assistant in the Office of DG,
Doordarshan Kendra, Mandi House,
New Delhi
10. Nagendra Kumar Rai
S/o Shri Jai Narain Rai
Working as Production Assistant in the Office of
Doordarshan Kendra, Mandi House, Phase-II
New Delhi
11. Om Prakash Sharma
S/o Shri Hira Lal Sharma
Working as Production Assistant in the Office of
Doordarshan Kendra, Mandi House, Phase-II
New Delhi
12. Parveen Kumar
S/o Shri Kishan Singh
Working as Production Assistant in the Office of
Doordarshan Kendra, Mandi House, Phase-II
New Delhi
13. Smt. Sushma Khan
W/o Shri R. Babu Khan
Working as Production Assistant in the Office of
Doordarshan Kendra,
Delhi
14. Madhu Sudan Gupta
S/o Shri Ramesh C. Gupta
Working as Production Assistant in the office of
Doordarshan Kendra, Delhi
15. Hari Om Dubey
S/o Shri R.A. Dubey
Working as Production Assistant in the office of
Doordarshan Kendra, Delhi
16. Vijay Laxmi Chopra
S/o Shri N.K. Chopra
Working as Production Assistant in the office of
Doordarshan Kendra, Mandi House Phase-II
New Delhi
17. Krishan Mohan
S/o Late Shri G.P. Srivastava

Working as Production Assistant in the office of
Doordarshan Kendra, Mandi House Phase-II
New Delhi

18. Smt. Veena Sehgal
W/o Shri Satish Sehgal
Working as Production Assistant in the office of
Doordarshan Kendra, Mandi House Phase-II
New Delhi
19. Ashok Kumar Rai
S/o Shri G.S. Rai
Working as Production Assistant in the office of
Doordarshan Kendra, Mandi House Phase-II
New Delhi
20. Pradeep Kumar
S/o Late Shri Banwari Lal
Working as Production Assistant in the office of
Doordarshan Kendra, Mandi House Phase-II
New Delhi
21. Sanjay Kumar Saxena
S/o Late Shri Ved Prakash Saxena
Working as Production Assistant in the office of
Doordarshan Kendra, Mandi House Phase-II
New Delhi
22. Smt. Asha Bhagat
S/o Shri Pardeep Bhagat
Working as Production Assistant in the office of
Doordarshan Kendra, Mandi House Phase-II
New Delhi
23. Kailash Chander Papnai
S/o Late Shri Chintamani
Working as Production Assistant in the office of
Doordarshan Kendra, Mandi House Phase-II
New Delhi
24. Rati Kesh
S/o Shri Jagdish Joshi
Working as Production Assistant in the office of
CPC, Doordarshan Kendra, Khelgaon,
New Delhi

.... Applicants

ORDER (In Circulation)

Mr. P.K. Basu, Member (A)

This Review Application (RA) has been filed seeking review of the order dated 24.08.2016 passed in OA 2229/2009.

2. We have gone through the RA. We do not find anything in RA which suggests an error apparent on the face of the record or any other sufficient reason for a review. In this regard, the Hon'ble Supreme Court has settled the law. We refer, in particular, to the judgments of the Hon'ble Supreme Court in **Kamlesh Verma Vs. Mayawati and others**, (2013) 8 SCC 320 and **State of West Bengal and others Vs. Kamalsengupta and another**, (2008) 8 SCC 612.

3. The RA being an attempt to reargue the case, cannot be entertained. It is, therefore, dismissed in circulation.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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